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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO.1045/2000

This the 14th day of February, 2002.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.R.ADIGE, VICE-CHAIRMAN (A)

P.N.Singh S/O B.N.Singh,
R/O Q.No.76/6, Ordnance Factory Estate,
Rajpur, Dehradun.

... Applicant

(By Shri M.K.Gaur for Shri Yogesh Sharma, Advocate)

-vs-

1. Union of India through
Secretary, Ministry of Defence,
Govt. of India, South Block,
New Delhi.
2. Director General Ordnance Factories,
Ministry of Defence, Govt. of India,
10-A, Aukland Road, Calcutta.
3. General Manager,
Opto Electronics Factory,
Rajpur, Dehradun.

... Respondents

(None present)

O R D E R (ORAL)

Hon'ble Shri S.R.Adige, VC(A) :

Applicant impugns respondents order dated 21.12.1999 (Annexure A-1) and seeks promotion to the post of Supervisor (NT) from the date his immediate junior was so promoted, with all consequential benefits.

2. We have heard the proxy counsel Shri M.K.Gaur for Shri Yogesh Sharma, counsel for applicant, who points out that with applicant's rejoinder, copy of respondents order dated 1.3.2001 has been filed promoting applicant as Supervisor, but w.e.f. 1.3.2001 and not w.e.f. the date his immediate junior was so promoted.

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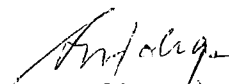
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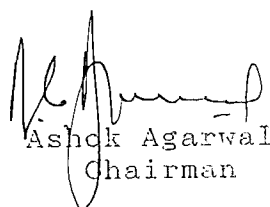
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3. In the light of respondents' aforesaid order dated 1.3.2001, we hold that applicant's grievance has been ^{substantially} redressed by respondents. If applicant has a grievance regarding the particular date from which the aforesaid promotion should take effect, we grant him liberty to file a representation with respondents, outlining the aforesaid grievance, on receipt of which respondents should dispose of that representation by detailed, speaking and reasoned order in accordance with rules and instructions, within three months from the date of its receipt.

4. If any grievance still survives, it will be open to applicant to agitate the same in appropriate proceedings, in accordance with law, if so advised.

5. The OA is disposed of accordingly. No costs.


(S.R. Adige)
VC(A)


(Ashok Agarwal)
Chairman

/as/